

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.03.2021 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 155 of 2021	Unigold system, A proprietorship Concern Vs. Fortune spirit Ltd.	Anirudh Wadhwa	
2.	Comp. App. (AT) (Ins) No. 156 of 2021	Starlog Enterprises Ltd. Vs. Avil Menezes IRP for AMW Motors Ltd.	Pai Amit	Bishwajit Dubey
3.	Comp. App. (AT) (Ins) No. 157-158 of 2021	Union Bank of India Vs. Vineet Aggarwal & Ors.	Manish Kumar Srivastava	
4.	Comp. App. (AT) (Ins) No. 159 of 2021	Nimitaya Infotech Pvt. Ltd. And Ors. Vs. COX & Kings Ltd. Through its Resolution Professional Ashutosh Agarwala	R.K.Gupta	
5.	Comp. App. (AT) (Ins) No. 161 of 2021	Edelweiss Asset Reconstruction Company Ltd. Vs. Peter Beck and Peter Vermoegensverwaltung Ltd. & Anr.	R.P.Agarwal	
6.	Comp. App. (AT) (Ins) No. 162 of 2021	Monoranjan Roy Vs. Bengal Polypet & Ors.	Abhijit Bhattacharyya	

12:00 Noon

For Hearing

7.	Comp. App. (AT) (Ins) No. 1038 of 2020	Arcelormittal India Pvt. Ltd. Vs. SREI Infrastructure Finance Ltd. & Ors. With	Vishal Gehrana	Anushree Kapadia Gaurav Kapadia R-1 Ashim Sood-R2
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8.	Comp. App. (AT) (Ins) No. 1043 of 2020	Arcelormittal Nippon Steel India Ltd. Vs. SREI Infrastructure Finance Ltd. & Ors.	Abhishek Swaroop	Anushree Kapadia Sandeep Singhi-R1 Ruby Singh Ahuja-R2
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12:30 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

9.	Competition App. (AT) No. 26 of 2018	Ghaziabad Development Authority Vs. Competition Commission of India With	VaibhavGaggar	Rajshekhar Rao
10.	Compensation Application (AT) No. 01 of 2018	Sateyendra Singh &Anr. Vs. Ghaziabad Development Authority and Anr	Dinesh Kumar	VaibhavGaggar (GDA), BalajiSubramanian (R-CCI)

02:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

11.	Comp. App. (AT) (Ins) No. 654 of 2020	Decan Value Investors L.P Vs. Dinkar T. Venkatasubramanian & Ors. (R.P. of Amtek Auto Ltd.)	Arpan Behl	Sumant Batra-R1 Siddhant Kan-R2 Charu Bansal-R2 & R3 Sumesh Dhawan-R4
12.	Comp. App. (AT) (Ins) No. 530 of 2020	Amit Agarwal, R.P. of the Corporate Debtor Boulevard Projects Pvt. Ltd. Vs. Ziasess Ventures Ltd.	Anjali Aggarwal	Ribhu Garg Raveena Rai
13.	Comp. App (AT) (Ins) No. 908 of 2020	Hero Fincorp Ltd. Vs. Liquidator of TAG Offshore Ltd.	Aditya Prasad	Ashish Prasad

Note: The Court will rise at 03:00 PM.

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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar